

PAPERS LAID ON THE TABLE

12.51 hrs.

Report of High Power Panel on Minorities, Scheduled Castes, Scheduled Tribes and other weaker Sections (Volume I and II) an explanatory Memorandum showing the action taken thereon and statement for delay in laying these papers etc.

[Translation]

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): I beg to lay on the table:

- (1) (i) A copy of the Report (Hindi and English versions) of the High Power Panel on Minorities, Scheduled Castes, Scheduled Tribes and other Weaker Sections (Volumes I and II).
- (ii) An explanatory memorandum (Hindi and English versions) showing the action taken thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT- 1334/90]
- (3) A copy of the Apprenticeship (Amendment) Rules, 1989 (Hindi and English versions) published in Notification No. G.S.R. 882 in Gazette of India dated the 25th November, 1989 under sub-section (3) of section 37 of the

Apprentices Act, 1961. [Placed in Library See No. LT- 1335/90]

490
Annual Reports and Review on the working of Indian Institute of Technology, Madras for 1988-89, Sahitya Akademi, New Delhi for 1988-89 and statements for delay in laying these papers, etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1988-89.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras, for the year 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT- 1336/90]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 1988-89, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sahitya Akademi, New Delhi, for the year 1988-89.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT- 1337/90]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Hamirpur, for the year 1988-89 together with Audit Report thereon. [Placed in Library See No. LT- 1338/90]
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1988-89 together with Audit Report thereon. [Placed in Library See No. LT-1339/90]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1988-89 together with Audit Report thereon. [Placed in Library See No. LT- 1340/90]
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1988-89 together with Audit Report thereon. [Placed in Library See No. LT- 1341/90]
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya Regional Engineering College, Jaipur, for the year 1988-89 together with Audit Report thereon. [Placed in Library See No. LT- 1342/90]

Annual Reports and Reviews on the working of Aeronautical Development Agency, Bangalore for 1986-87 and 1988-89 and statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): I beg to lay on the Table:-

- (1) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1986-87 along with Audited Accounts.
- (iii) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1987-88 along with Audited Accounts.
- (iv) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1988-89 along with Audited Accounts.
- (b) A statement (Hindi and English versions) regarding Review by the Government on the working of Aeronautical Development Agency, Bangalore, for the years 1985-86 to 1988-89.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers men-

tioned at (a) and (b) of item (1) above. [Placed in Library See No. LT- 1343/90]

- (3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1988-89 together with Audit Report thereon.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the Nehru Institute of Mountaineering, Uttarkashi, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT- 1344/90]

PROF. N. G. RANGA (Guntur): I wish to draw the attention of the Government to the fact that there has been a lot of delay in placing these papers on the Table of the House. If you kindly look into it you will find that from 1985-86 right upto now they have not thought of placing them on the Table of the House. Why is it that they have taken such a long time in placing them on the Table of the House? Is it because they had set them aside? They should be able to give some explanation to it.

DR. RAJA RAMANNA: The delay had happened when I was not the Minister incharge of it now was this Government in operation at that time.

MR. DEPUTY SPEAKER: This delay will be examined by the Committee on Papers Laid on the Table.

12.52 hrs.

MESSAGE FROM RAJYA SABHA

[English]

ADDITIONAL SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"in accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 23rd August, 1990, agreed without any amendment to the National Commission for Women Bill, 1990, which was passed by the Lok Sabha at its sitting held on the 9th August, 1990."

12.52 1/2 hrs.

494

ELECTION TO COMMITTEES

(i) Committee on official Language

(*Selection*)
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): On behalf of Shri Mufti Mohammad Sayeed I beg to move:

"That in pursuance of Sub Section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two members from among themselves to be a member of the Committee on Official Language *vice* Shri Ramesh Chennithala and Shri Ram Punjab Patle resigned from the Committee."